

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 1453 OF 2005

RANJITHAM

Appellant (s)

VERSUS

BASAVARAJ & ORS.

Respondent(s)

(With appln(s) for directing the accused to surrender and office report)

WITH
Criminal Appeal No. 1700 of 2005
(With appln. for stay and office report)

Date: 19/10/2011 These Appeals were called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE AFTAB ALAM
HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI

For Appellant(s)
AR 1453/05
Mr. K.T.S. Tulsi, Sr. Adv.
Mr. S. Ravi Shankar, Adv.
Mr. Ravindra Singh, Adv.
Mr. Sarath, Adv.
Mr. Yamunah Nachiar, Adv.
Ms. Aditi Singh, Adv.

AR 1700/05
Mr. Guru Krishna Kumar, AAG
Mr. B. Balaji, Adv.
Mr. A. Prasanna Venkat, Adv.

For Respondent(s)
Mr. Nagendra Rai, Sr. Adv.
Mr. Rantakar Dash, Sr. Adv.
Mr. G. Sivabalamurugan, Adv.
Mr. Anis Mohammad, Adv.
Mr. L.K. Pandey, Adv.

UPON hearing counsel the Court made the following
O R D E R

Arguments heard in part.

For further arguments, put up on October 20, 2011 as
first case at the top of the Board.

(Neetu Khajuria) (Sneh Bala Mehra)
Sr.P.A. Court Master